



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SPECIAL CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[FROM 06-09-2021 TO 10-09-2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1905/2017	SATYAJIT PAUL Versus THE STATE OF ASSAM and 4 ORS.	MS.N S THAKURIA MR.G K THAKURIA	MR.M MAHANTA(R-5) MR.M CHOUDHURY(Sr. Adv., R-5) MR.P K MUNIR R-5 SC, HIGHER EDUCATION
2	WP(C)/3512/2017	ASIT KR. BHOWMIK Versus THE STATE OF ASSAM and 5 ORS.	MR.M K HUSSAIN MS.S RAHANA MR.A MATIN	SC, ELEMENTARY EDUCATION SC, BTC
3	WP(C)/4310/2018	AKHERUL ISLAM SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MR. A M CHOWDHURY	SC, ELEM. EDU GA, ASSAM
ORDERS				
4	WP(C)/2163/2020	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR. R SARMA MR. H MAZUMDER	SC, ELEM. EDU
5	WP(C)/2747/2020	SYEDA TASKIYA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, SEC. EDU. GA, ASSAM SC, AG

LEAVE NOTE OF ADVOCATES FOR 06/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021
8)	MR. A PAUL	06-09-2021	To	09-09-2021
9)	MR J DAS	06-09-2021	To	10-09-2021



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BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/2400/2014	SUNIL SUTRADHAR and 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.M R KHANDAKAR MR.M U MONDAL MR.H R AHMED	GA, ASSAM
2 WP(C)/785/2015	JITU HAZARIKA Versus THE STATE OF ASSAM and 6 ORS,	MR. M MAHANTA MR. U S BORA MR. S BORTHAKUR	MR G SAHEWALLA (R7) MR. K BARMAN (R6) SC, FOREST MR. P K BORAH (R1-R5) MR. A PHUKAN (R6) MR. A CHETIA (R7) MS. S KATAKEY (R7) MS. S. TODI (R7) MR. A BHARALI (R6) MR. M SAHEWALLA (R7)
3 WP(C)/2077/2015 CAVT. 759/15	MD. ABDUL JABBAR Versus THE STATE OF ASSAM AND 7 ORS	MR.P K DAS MR.N HAQUE MRN J DAS MR.A CHOUDHURY MR.D DEKA MR.D BORA	SC, FOREST(R1-5)
4 WP(C)/4571/2015	M/S BHARAT PLASTIC MANUFACTURING COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. S BISWAS MR. F A HASSAN MR. K RAJA	DR. B AHMED (SC, INDUSTRIES DEPT.)(R-1,2 & 4) MR. S CHAMARIA MS. A DEVI (R-3)
5 WP(C)/1945/2016 CAVT. NO. 358/2016	ANUP TRADE and TRANSPORT PRIVATE LIMITED Versus THE UNION OF INDIA and 4 ORS	MR. D SAIKIA MR. R BARUAH MR. K K DUTTA MR. B GOGOI MR. P NAYAK MR S K N MAHAMMAD MRS R BORA MR. A DEKA	MR. P K ROY SC, F C I FOR CAVEATOR
6 WP(C)/3790/2016	MD. ABDUL HASMAT Versus THE STATE OF ASSAM AND 5 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	MR.T J MAHANTAR-6 SC, FOREST MS.P BHATTACHARYA(R-6) MR.A BHATTACHARYYA(R- 6) MR.A BARUA(R-6)

7	WITH WP(C)/4923/2016	MD. ABDUL HASMAT Versus THE STATE OF ASSAM AND 8 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.H ALI MS.S DAS	MR.T J MAHANTA(R-8) GA, ASSAM(R3) SC, FOREST(R1,2,4,5 & 6) MS.P BHATTACHARYAR-8 MR.R DEV(R- 8&9) MR.K BARUAH(R-9) MR.A BHATTACHARYYA(R-8) MR.A BARUA(R-8) SC, PWD (ROADS)(R7) MR.A IQBAL(R- 8&9) MR.P BORDOLOI(R-9) MR.S SHAH(R-9)
8	WP(C)/3840/2016	JOYDEEP GOALA Versus THE STATE OF ASSAM AND 7 ORS	MR. A K BHATTACHARYYA MR. D SAIKIA MR. S S S RAHMAN MR. J U N M LASKAR MR. B GOGOI SYED BURHANUR RAHMAN MR. S B RAHMAN MR A W AMAN MS. S F MAITAI MR. A DEKA	MR.Y DOLOI (R1-R8) SC, FOREST ADDL. AG, ASSAM SC, PWD
9	WP(C)/4297/2016 CAVT. NO. 816/16	SATTAR ALI SK. Versus THE STATE OF ASSAM AND 5 ORS	MR.T H HAZARIKA MS.S PARVEEN MR.M CHETIA MR.A RASHID	GA, ASSAM MS.M DAS MR.M DEKA MD.S ISLAM MR.S HOQUE SC, BTC FOR CAVEATOR
10	WP(C)/5589/2016	BHAGWAN MET PRIVATE LIMITED and 2 ORS Versus HINDUSTAN PAPER CORPORATION LTD. and 2 ORS	MR. G N SAHEWALLA MS. R JAIN MR. A CHETIA MD. ASLAM	MR. C CHOUDHURY (R- 1-3) MR. N HASAN (R- 1-3) MR. J ROY (R- 1-3) MR. A HASAN (R- 1-3) MR. C SHARMA (R- 1-3) MS. S KAKATI (R- 1-3) MR. S BORTHAKUR (R- 1-3)
	WITH I.A.(Civil)/1967/2016 in WP(C)/5589/2016	BHAGWAN MET PRIVATE LIMITED and 2 ORS Versus HINDUSTAN PAPER CORPORATION LTD. and 2 ORS	MR.G N SAHEWALLA MS.R JAIN MR.A CHETIA MD.ASLAM	MR.J ROY MR.A HASAN MR.S BORTHAKUR MS.S KAKATI
11	WP(C)/5924/2016	GANESH CH. BHAKAT and 2 ORS. Versus THE ASSAM FISHERY DEV. CORPN. LTD. and 4 ORS.	MR.S BORA MR.S M T CHISTIE	MR.H R A CHOUDHURY(R-5) MR.H ALI(R-5) MR.R A CHOUDHURY(R-5) SC, AFDC MSL RAHMAN(R-5)
12	WITH WP(C)/577/2017	GOURIPUR MASS BESA KINA SAMABAI SAMITI LTD Versus THE STATE OF ASSAM and 3 ORS.	MR.H R A CHOUDHURY MR.H ALI MR.R A CHOUDHURY	SC, FISHERY
13	WP(C)/1943/2017	SWAPNA BANIA DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.M K MISHRA MR.P K MUNIR	GA, ASSAM
14	WP(C)/2027/2017	NARESWAR DANGIARY Versus THE STATE OF ASSAM and 5 ORS.	MR.S K SINGHA MR.P SARMAH MR.S UPADHAY MR.B KUMAR	GA, ASSAM
15	WP(C)/2222/2017	DULAL ALI Versus THE STATE OF ASSAM and 4 ORS.	MS.S RAHANA MRS.S AZIZ MR.A MATIN	GA, ASSAM

16	WP(C)/3416/2017	AKLIM KHAN Versus THE STATE OF ASSAM and 5 ORS.	MR.B K DAS MR.H P GUWALA MR.H P NEOG	GA, ASSAM MR.S KATAKI(R-6) MR.Y DOLOI(R- 1-5) MR.R M DAS(R-6) MS M D BORAH(SC, TRANSPORT DEPARTMENT) MS.R DUTTA(R-6) ADDL. AG, ASSAM
17	WP(C)/5640/2017	DHAKUAKHANA ANUSUCHITA JATI NON- GOVERNMENT ORGANIZATION NGO Versus THE STATE OF ASSAM and 2 ORS.	MS.M BORAH MR.B B BORAH MSL BARUAH	GA, ASSAM
18	WP(C)/6084/2017	NILOTPAL BORAH MAHALDAR Versus THE STATE OF ASSAM and 7 ORS.	MR.N ANAND MR.U K BARMAN MR.H ALI	MR K P PATHAK MR K P PATHAK GA, ASSAM SC, FOREST
19	WP(C)/6730/2017 CAVT. NO. 1561/17	SANJIT DUTTA Versus THE STATE OF ASSAM and 2 ORS.	MR. B PADUN MR. S BORTHAKUR	GA, ASSAM MR. P N GOSWAMI MR. S R RABHA SC, R.H.A.C. MR. I KALITA FOR CAVEATOR
20	WP(C)/7471/2017	M/S. CHANDAKHOLA BEEL FISHERY CO- OPERATIVE SOCIETIES LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS.A TALUKDAR MR.D K SHARMA MR.H BORAH	GA, ASSAM
21	WP(C)/8045/2017	M/S JAHNABI MATSHYAJIVI SAMABAI SAMITI LTD. and ANR Versus THE STATE OF ASSAM and 7 ORS	MR.H K MAHANTA MR. P DUTTA	GA, ASSAM MR.S SARMA SC, M A C SC, AFDC
22	WP(C)/110/2018	ZAKIR HUSSAIN CHOWDHURY Versus THE STATE OF ASSAM	MD. A J ATIA MR. A CHOUDHURY MR. A K BARUAH MS J MARIYAM A M I RAHMAN	GA, ASSAM
23	WP(C)/868/2018	RAGVIK TECHNOLOGIES Versus THE GOVT. OF ASSAM AND 2 ORS	MR. S N TAMULI	GA, ASSAM MR. K K PARASAR(C.G.C)(R-3) MS. S KHOOND MS KEWI
24	WP(C)/4596/2018	BISHNU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PRASAD MR. D KALITA	GA, ASSAM
25	WP(C)/4956/2018	KAMALA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	SC, FOREST
26	WP(C)/6227/2018	BUBUL PATOR Versus THE STATE OF ASSAM AND 3 ORS.	MR. R S CHOUHAN	SC, FOREST
27	WP(C)/7127/2018	DIBRUPORIA PART II AND III PISCICULTURE COOP. SOCIETY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SARMA MS D MEDHI MR. U CHOUDHURY MR B KOCH	GA, ASSAM
28	WP(C)/3404/2019	PAWAN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH MR. PARTHIB KR. GOSWAMI	SC, FOREST
	WITH			
29	WP(C)/8000/2018	PAWAN SAIKIA Versus THE STATE OF ASSAM AND 4 ORS.	MISS. M BORAH MR. B B BORAH MS L BARUAH	SC, FOREST
30	WP(C)/5759/2019	RAKIB HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD MR. M NATH

31	WP(C)/5777/2019	ABDUL MOTINUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H R A CHOUDHURY MR. A ROSHID MS. M R DEVI	MR. B C DAS MR. S H RAHMAN SC, PNRD (R1,3TO6) GA, ASSAM (R-2) MR. A ROSHID (R-8,9) MR. D A KAIYUM MR. M HUSSAIN (R-8,9)
32	WP(C)/6026/2019	ANOWAR AKAND Versus THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	SC, PNRD GA, ASSAM
33	WP(C)/6045/2019 CAVT. NO.0833/2019	UTPAL BARUAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	SC, PNRD MR. P K BARMAN MS. P CHUTIA FOR CAVEATOR
WITH				
34	WP(C)/8587/2019	MUKUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, PNRD MR. P K BARMAN MS. P CHUTIA FOR CAVEATOR
35	WP(C)/6125/2019	BHAKTA SENAPATI Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, PNRD
36	WP(C)/6196/2019	BIDYADHAR DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	SC, PNRD GA, ASSAM MR J K PARAJULI MR. S K CHAKRABORTY
37	WP(C)/6313/2019	SHAHIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	MR. K MOHAMMED SC, FISHERY
38	WP(C)/6413/2019	MAHIRUDDIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN R ALI	SC, PNRD
39	WP(C)/6874/2019	JIYARUL ISLAM @ JIAUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. S RANA	SC, PNRD GA, ASSAM MR. P K BARMAN MD H R AHMED MD A ISLAM MS. P CHUTIA
40	WP(C)/7187/2019	M/S. HRD COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	MR. A K DUTTA Mukesh Sharma N JOSHI ASSTT.S.G.I.
WITH				
41	WP(C)/5684/2019	M/S. HRD COMMERCIAL AND INDUSTRIAL SECURITY FORCE PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MS. S B CHOUDHURY MR. A U CHOUDHURY	Mukesh Sharma ASSTT.S.G.I.
42	WP(C)/8243/2019	M/S. PALAHARTAL SCHEDULE FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S KATAKI MR R M DAS MS. R DUTTA	GA, ASSAM
43	WP(C)/8962/2019 CAVT. NO.1273/2019	PIJUPARA HARIDOBHA PAHARPARA JAIJALI MATCHYA BEBASAI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	MR. K N CHOUDHURY GA, ASSAM MR. J PATOWARY FOR CAVEATOR
44	WP(C)/2624/2020	M/S. BISWAJIT ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOUDHURY MR. N K DAS	GA, ASSAM
ORDERS				
45	WP(C)/976/2014	PRESIDENT/SECRETARY, MALEGARH GOBINDAPUR FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 6 ORS	MR.N HOQUE MR.S HUDA MD.ARIF	GA, ASSAM SC, FINANCE

46	WP(C)/1184/2014	M/S DHARNAD BRAHMAPUTRA PT.-1 and SATAKURI NADI FISHERY CO-OP. SOCIETY LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.S K SAHARIA MR D C NATH MR.M DAS	GA, ASSAM MR.A SARMA MR.T BARUAH MRM P GOSWAMI
47	WP(C)/3520/2016	MD. SWAFIQL ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR.K R SURANA MR.D UPAMANYA	GA, ASSAM MR. A ROY (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT) MR. M NATH (SC, PANCHAYAT AND RURAL DEVELOPMENT DEPARTMENT)
48	WP(C)/3591/2016 WITH WP(C) 2990/2016(D/O)	SMTI. PUSPA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.S ROY MR.M H LASKAR	SC, FOREST
49	WP(C)/6937/2016	SARMA ART COTTAGE Versus THE NATIONAL HEALTH MISSION, ASSAM AND 6 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MR.I KALITA MR.S BISWAKARMA MR.S NEOGI	SC, NHM
50	WP(C)/2115/2017	ZAKIR HUSSAIN CHOWDHURY Versus THE STATE OF ASSAM and 7 ORS.	MD.A J ATIA MR. A CHOUDHURY MR. A K BARUAH MS.J MARIYAM A M I RAHMAN	GA, ASSAM MR.A K PURKAYASTHA R-7 MR.V K CHOPRA(R-7) MR.S K SINGH(R-7) MR.J CHOPRA(R-7)
51	WP(C)/4804/2017	BAHGORAH PATIR CHUK MAHILA SELF HELP GROUP and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.S R GOGOI MR.P BORAH MR.H BARUAH MR.N K DEKA MR. P R MAHANTA	GA, ASSAM
52	WP(C)/6398/2017 CAVT. NO. 1461/2017	MD. MAJIBUR RAHMAN Versus THE STATE OF ASSAM and 10 ORS.	MR.B D DAS MR.D KALITA MR.B PRASAD	GA, ASSAM MR. J H SAIKIA MS.A SAJAD FOR CAVEATOR
53	WP(C)/6642/2017	AMAR BISWAS @ AMAR CH. BISWAS and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.A DEB MR.A M S MAZUMDER MR.A A R KARIM	GA, ASSAM
54	WP(C)/6692/2017	AMIR HAMZA Versus THE STATE OF ASSAM and 3 ORS.	MRM H AHMED MD.A HUSSAIN	GA, ASSAM
55	WP(C)/31/2018	JITESH CH. BHAKAT Versus THE STATE OF ASSAM AND 15 ORS	MR. M U MONDAL MS N NASRIN MD. I H KHAN	GA, ASSAM
56	WP(C)/3346/2018	BONAI POTHOLIAL GAON MASS MORA SAMABAI SAMITTEE LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. J C GOGOI MR. R KALITA MR. D HANDIQUE MR. K KALITA MR. H KAKATI	GA, ASSAM MR. I CHOUDHURY (R7) MR R L CHUTIA (R7)
57	WP(C)/4842/2018	DHANJIT KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MS. H BEGUM MR. R SINGHA	GA, ASSAM MR. S BORA SC, GMC
58	WP(C)/4939/2018	MAMUD ALI SK Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	GA, ASSAM
59	WP(C)/5196/2018	SUREN CHANDRA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR. R CHETRI MR. N BARMAN MS. D BARUAH MR. J BARMAN	DR. B AHMED SC, IRRIGATION
60	WITH WP(C)/3761/2018	SUREN CHANDRA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR. R D BHUYAN MR. R CHETRI MR. N BARMAN MS D H BARUAH MR. J BARMAN	SC, IRRIGATION

61	WP(C)/5763/2019	JIABUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA MR. D THAOSEN	SC, PNRD
	WITH			
62	WP(C)/5757/2019	ASHIQR ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA	SC, PNRD
	WITH			
63	WP(C)/5765/2019	MUKTAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA MR. D THAOSEN	SC, PNRD
	WITH			
64	WP(C)/5773/2019	BHANU BHAKTA HIRA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA	SC, PNRD
	WITH			
65	WP(C)/5778/2019	JIABUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA	SC, PNRD
	WITH			
66	WP(C)/5996/2019	HUSSAIN ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA	SC, PNRD
67	WP(C)/6236/2019	TANUJ DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. B U LASKAR	SC, PNRD GA, ASSAM
68	WP(C)/6237/2019	SRI SILA BORO Versus THE STATE OF ASSAM AND 8 ORS.	MS. C MEDHI MR. S NATH	SC, PNRD GA, ASSAM
69	WP(C)/6364/2019	SABIR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MS M DAS MR. A GAUTAM	GA, ASSAM
70	WP(C)/6398/2019	MANIK DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. B RAHMAN	SC, PNRD MR. M NATH MR. A SARMA MR. K KALITA MR E SHITIRI
71	WP(C)/6483/2019	AMINUR RAHMAN MALLIK Versus THE STATE OF ASSAM AND 5 ORS.	MR. F Z MAZUMDER	GA, ASSAM MR. M NATH (SC, PNRD)
72	WP(C)/4385/2020	TETELIGURI MATCHYAJIBI SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORTHAKUR MR. D CHUTIA	GA, ASSAM
		HEARING		
73	WP(C)/351/2014 CAVT. NO. 1699/2013	NO. 14/15 NISHARI HARIA MIN SAMABARI SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR.U K BARMAN MR.H ALI MR.D CHAKRABORTY MR.A K SINGH MR.V N UPADHYAY MS.M DUTTA MR.S KURMI	GA, ASSAM MR.J DEKA FOR CAVEATOR
74	WP(C)/1540/2014 CAVT. NO. 456/2014	MAYONG HIT SADHINI FISHERY SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM 3 ORS	MR.A SARMA MR.T BARUAH MRM P GOSWAMI	MR.S N SARMA GA, ASSAM MR.T ISLAM MS.F AHMED MR.D NARZARY FOR CAVEATOR
75	WP(C)/6803/2017 WITH WP(C) 4579/17, WP(C) 2909/2016 (BOTH D/O)	ABUL KALAM AZAD Versus THE STATE OF ASSAM and 5 ORS.	MR.U K NAIR MR.R SARMA	GA, ASSAM MRS R DEKA MS. J RONGPIPI SC, TRANSPORT
	WITH I.A.(Civil)/895/2018 in WP(C)/6803/2017	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. R SARMA	GA, ASSAM

76 **WITH**
WP(C)/6806/2017

BAITULLA ALI
Versus
THE STATE OF ASSAM and 5 ORS.

MR.U K NAIR
MR.R SARMA

GA, ASSAM
MRS R DEKA
MS. J RONGPIPI

WITH
I.A.(Civil)/899/2018
in WP(C)/6806/2017

BAITULLA ALI
Versus
THE STATE OF ASSAM AND 5 ORS

MR. U K NAIR
MR. R SARMA

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021
8)	MR. A PAUL	06-09-2021	To	09-09-2021
9)	MR J DAS	06-09-2021	To	10-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1550/2019	KUSHAL DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
ADMISSION			
2 WP(C)/6260/2014 CAVT. NO. 1619/2014	DEBEN BHUYAN @ DEBEN CHANDRA BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR.R K BHARALI MR.U K DAS	MR.B K SHARMA MR.B CHAKRAVARTY MR.D DOLEY FOR CAVEATOR SC, SOCIAL WELFARE GA, ASSAM
3 WP(C)/7922/2016	MONOWAR HUSSAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A ROSHID MS. M R DEVI	
4 WP(C)/1178/2018	APURBA CH. MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MS. B MAHANTA MS L ISLAM MS N YEASMIN	SC, EXCISE DEPTT. MR P N GOSWAMI
WITH 5 WP(C)/1072/2018	FARUK CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN N ISLAM MS. L ISLAM	SC, EXCISE DEPTT.
WITH 6 WP(C)/1192/2018	SYED ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MS N YESMIN MS. B BHUYAN MS. B MAHANTA MS N ISLAM MS L ISLAM	SC, EXCISE DEPTT. MR P N GOSWAMI
WITH 7 WP(C)/1263/2018	SYED MUBARAK ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MS N YESMIN MS. B BHUYAN MS N ISLAM MS. L ISLAM MS. B MAHANTA	SC, EXCISE DEPTT., MR P N GOSWAMI
8 WP(C)/1229/2018	MANTU KR. SARMAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	GA, ASSAM
9 WP(C)/8092/2018	DILIP PAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR. A S DHILLON	GA, ASSAM SC, AG SC, HEALTH
10 WP(C)/8362/2018	BIMAL CHANDRA MAHANTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR K K GHOSH MR H B BASUMATARY	GA, ASSAM

11	WP(C)/7075/2019	HC/P BAND IBOCHA SINGH FORCE NO. 941330021 Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. D C BORAH ASSTT.S.G.I.
12	WP(C)/4676/2020 CAVT. NO.06222/020,	JAGAJYOTI PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR S NATH MR G J SHARMA	SC, PNRD MR. B K DAS FOR CAVEATOR
ORDERS				
13	WP(C)/6260/2017	BIDYUT KUMAR DAS Versus THE STATE OF ASSAM and 4 ORS.	MR.S K MEDHI MR.A DAS MR.S DUTTA MR.S G BHATTACHARJEE	GA, ASSAM MS.P MAHANTA(R-4) MR.A BARUA(R-4) MR.A BHATTACHARYAR-4
14	WP(C)/940/2018	BISHNU PRASAD DAS Versus THE STATE OF ASSAM AND 2 ORS.	DR. R SARMAH MS. M PAUL	GA, ASSAM
15	WP(C)/1430/2018	PRADIP BASUMATARY Versus THE STATE OF ASSAM AND 9 ORS.	MR. K K PHUKAN MR. B S BASUMATARY MR. M BORO	GA, ASSAM MR N AHMED (R10) MR. A KALAM (R10)
16	WP(C)/1656/2019	NRIPEN GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS.	S N SARMA MR. K KALITA	GA, ASSAM SC, ELECTION COMMISSION.
17	WP(C)/3019/2019	MONURANJAN PHUKAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH MR. R K TALUKDAR MR. R BORO	GA, ASSAM
18	WP(C)/6699/2019	N.K.SHANTEE KUMAR SINGHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, PNRD GA, ASSAM
19	WP(C)/2845/2020	GHANASHYAM KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR G KHANDELIA	GA, ASSAM MR R DHAR (SC, HANDLOOM AND TEXTILES)

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LEAVE NOTE OF ADVOCATES FOR 06/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR. P D NAIR	03-09-2021	To	06-09-2021
5)	MR A DAS	02-09-2021	To	10-09-2021
6)	MR J SHARMA	03-09-2021	To	07-09-2021
7)	MR D K DAS	06-09-2021	To	17-09-2021
8)	MR. A PAUL	06-09-2021	To	09-09-2021
9)	MR J DAS	06-09-2021	To	10-09-2021